

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 29th day of **March**, 2019

Present:

Hon'ble Rakesh Sagar Jain, Member (J)

Original Application No. 330/291 of 2019
(U/S 19, Administrative Tribunals Act, 1985)

Md. Israr, aged about 59 years,
S/o Iddu, R/o 131/107,
Begam Purwa, Kanpur, working as Motor Mechanics,
Senior Section Engineer P. Way, Kanpur.

.....Applicant.

By Advocates – Shri Jaswant Singh

VERSUS

1. Union of India through the General Manager, North Central Railway, Subedarganj, Allahabad.
2. Principal Chief Medical Director (P.C.M.D.), North Central Railway, Subedarganj, Allahabad.
3. Chief Medical Superintendent, North Central Railway,
4. Senior Divisional Personnel Officer, North Central Railway, Allahabad.

..... Respondents.

By Advocate : Shri Shesh Mani Mishra

ORDER

1. Looking to the facts of the case, the O.A. can be disposed of at the admission stage. The limited prayer of applicant Mohd. Israr is that

direction be given to the respondents to redo the medical screening of the applicant as per finding of Chief Medical Director.

2. I have heard and considered the argument of the learned counsels for the parties and gone through the material on record. It was argued by learned counsel for the respondents that the detailed counter is required to dispose of the case in a just manner.
3. However, looking to the averments made in the OA and the relief sought by the applicant which is based on the factual position made out in the O.A. as well as documents attached with the OA, the O.A. is disposed of with a direction to the respondent No. 2/Principal Chief Medical Director (P.C.M.D.), N.C.R., Subedarganj, Allahabad to get the medical screening of the applicant as per finding of Chief Medical Director in terms of Annexure A10 and A11 at page 35 and 36 of the O.A. within a period of 15 days from the date of receipt of certified copy of this order. Copy of this order be given to the learned counsels of the parties.
4. O.A. is disposed of accordingly. No order as to costs.

(RAKESH SAGAR JAIN)

MEMBER-J

/Shashi/